

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-07-2024 AT
10.30 A.M. THROUGH PHYSICAL HEARING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

IN THE MATTER OF : INMA International Ltd

PETITION NUMBER : CP(IB)/49CHE/2019

APPLICATION NUMBER : a) Cont.P(IBC)/5/2024 in IA(IBC)/440/2023
b) IA(IBC)/284(CHE)/2024
c) IA(IBC)/2342/2023
d) IA(IBC)/440(CHE)2023
e) IA(IBC)/655(CHE)2023
f) IA(IBC)/935(CHE)2024

In. IA. 284/2024 x IA. 935/2024. (R 2)

Rachana. S

For. F.B. Benjamin George.

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3.a. Cont.P(IBC)/5/2024 in IA(IBC)/440/2023 IN CP(IB)/49/CHE/2019

3.b. IA(IBC)/284(CHE)/2024 IN CP(IB)/49CHE/2019

3.c. IA(IBC)/2342/2023 IN CP(IB)/49/CHE/2019

3.d. IA(IBC)/440(CHE)/2023 IN CP(IB)/49CHE/2019

3.e. IA(IBC)/655(CHE)/2023 IN CP(IB)/49/CHE/2019

3.f. IA(IBC)/935(CHE)/2024 IN CP(IB)/49/CHE/2019

ORDER

Ld. Sr. Counsel Mr. N.L. Rajah and Ld. Counsel Mr. Bharadwajaramasubramaniam R for Suspended Director. Ld. Counsel Ms. S. Rachana for IOB. Ld. Counsel Ms. Madhu pritha Ilango for New India Co-operative Bank Ltd. Ld. Counsel Mr. B. Thilak Narayan for RP.

In this case, Counsel for RP as well as Suspended Director stated that Hon'ble High Court of Madras has granted status quo on CIRP. Therefore matters are posted for hearing on **30.09.2024**.

Sd/-

RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk